

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-148/ND/2020

IN THE MATTER OF:

M/s. SKG Assets & Holding Pvt. Ltd.

...PETITIONER

Vs.

M/s. RFB Latex Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 27.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Akansha Choudhary, Adv.
For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the petitioner is present and seeks time to file the affidavit of service. Post the matter to 20th March, 2020.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(Abni Ranjan Kumar Sinha)
Member (J)